

task of conducting Model Parliaments at their respective institutions.

This Department has also issued instructions to the Programme Coordinators of all the Universities to teach the National Service Scheme students about the Parliament and its function during National Service Scheme Regular and Special Camping Programmes.

Knowledge of the Parliamentary system is also imparted to students through lessons in Social Studies. Youth parliament competitions are also organised by the Ministry of Parliamentary Affairs.

#### **WHO's Guidelines Re: Requirement of Drugs**

5163. SHRI H. B. PATIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether World Health Organisation has given guidelines regarding requirement of drugs for the 'Primary health care'.

(b) if so, the details thereof; and

(c) the measures Government have taken or propose to take for the benefit of rural population as two thirds of our population do not get even the most basic life saving drugs?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) No, Sir.

(b) Question does not arise.

(c) While the State Governments are responsible for ensuring the supply of the basic life saving drugs and medicines for preventive and promotive health care, the Director General of Health Services has, in consultation with the Directors of Health Services drawn up a list of essential medicines, which should be generally available throughout the year in the Primary Health Centres within the funds allocated to take care of most of the common ailments reported at the Primary Health Centres. The Central Government supple-

ments the State Governments' efforts by supplying medicines worth Rs. 2,000/- per annum for Sub-Centres, established after 1.4.81. In addition Government of India provides to State Governments drugs required under certain National Health Programmes and vaccines for the vaccine preventable diseases.

#### **Manufacture of Special Type of Wagons by Industrial Complexes**

5164. SHRI R.M.BHOYE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways propose to allow industrial complexes to use their own special type of wagons for the transport of special products like ammonia, which is unsafe to be carried in ordinary tanks or other special type of wagons of the Railways;

(b) if not, whether there is any proposal to manufacture such wagons at the cost of Railways and offer them to their clients; and

(c) if so, the likely bases of the charges to be levied?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) Does not arise.

(c) Does not arise.

*[Translation]*

#### **Stoppage of 137/138 Chhatisgarh Express at Ganjbasuda Station**

5165. SHRI RAJ KUMAR RAI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to stop the 137/138 Chhatisgarh Express at Ganjbasuda Station on Central Railway; and

(b) if so, the time by which this facility is likely to be provided?